

ITEM NO.1738

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 3791/2025

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SIYARAM & ANR.

Respondent(s)

Date : 11-05-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[IN CHAMBER]

For Appellant(s) :

Ms. Sakshi Kakkar, AOR
Ms. Anusha Rathore, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Two days' time as prayed for, is granted to the learned
counsel for the appellant to do the needful.

(SUNITA CHOUDHARY)
SENIOR PERSONAL ASSISTANT

(SAPNA BANSAL)
COURT MASTER (NSH)